Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No.107 of 2014

Dated : 4th July, 2014

Powergrid Corporation of India Ltd.

...... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...... Respondent(s)

<u>ORDER</u>

The Court has not assembled today.

As agreed by the parties, post the matter on **<u>06.08.2014</u>**.

COURT MASTER